

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **27.01.2026** (TUESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt Ltd & Anr	Mr. G Kalyan Jhabakh	Mr. Sarath Babu R1 R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 42/2026	JC Flowers Asset Reconstruction Pvt Ltd Vs Chennai Elevated Tollway Limited	Mr. H Karthik Seshadri	
3.	Comp App (AT) (CH) (Ins) No. 52/2026 For Stay IA No. 132/2026	Phoenix ARC Pvt Ltd Vs Sagar Power (Dandela) Limited	Mr. Adarsh Ramanujan	Mr. Arun Karthik Mohan For Caveator
4.	Comp App (AT) (CH) (Ins) No. 53/2026 For Stay IA No. 133/2026	Phoenix ARC Pvt Ltd Vs Bhoruka Power Corporation Limited	Mr. Adarsh Ramanujan	Mr. Arun Karthik Mohan For Caveator
5.	Comp App (AT) (CH) (Ins) No. 54/2026 For Condone Delay IA No. 135/2026 To dispense with IA No. 136/2026 For Stay IA No. 137/2026	Harish Shah Vs Ramakrishnan Sadasivan, RP, Lokaa Developer Pvt Ltd	Mr.S Sathiyarayanan	
6.	Comp App (AT) (CH) (Ins) No. 32/2026 For Stay IA No. 74/2026	D Srinivasa Rao Suspended Director of Priyaranj ani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr. WITH	Mr. D Srinivasa Rao Party-in-person	Mr. Prashnath Kumar Muddana For Caveator
7.	Comp App (AT) (CH) (Ins) No. 34/2026 For Stay IA No. 79/2026	D Srinivasa Rao Suspended Director of Priyaranjani Fibres Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr.	Mr. D Srinivasa Rao Party-in-person	Mr. VVSN Raju For Caveator

8.	Comp App (AT) (CH) (Ins) No. 44/2026 For Stay IA No. 103/2026	Assistant Commissioner of Customs Vs Renahan Vemakesan Liquidator of Rubber Wood India Pvt Ltd & Anr	Ms. Anu Ganesan	
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Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 350/2025 For Exemption IA No. 1044 & 1045/2025 For Stay IA No. 1046/2025 (With Defects)	GVK Energy Limited Vs IDBI Bank Limited	Mr. Sidharth Govind	
10.	Comp App (AT) (CH) (Ins) No. 615/2025 For Stay IA No. 1712/2025 For Condone Delay IA No. 1713/2025 (With Defects)	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs G. Murali, RP of BTT Industries Pvt Ltd	Mr. Adithya Reddy	
11.	Comp App (AT) (CH) (Ins) No. 619/2025 (With Defects)	Financial Creditors in Consortium of Leo Meridian Infrastructure Projects and Hotels Ltd Vs Devendra Prasad, Ex-Chairman of the Erst. Monitoring Committee of Leo Meridian Infrastructure Projects & Hotels Ltd.	Mr. PBA Srinivasan	
12.	Comp App (AT) (CH) (Ins) No. 43/2026 For Condone Delay IA No. 101/2026 For Stay IA No. 102/2026 (With Defects)	Sushil Mantri Vs Sammaan Finserve Ltd	Mr. Anil Acharya	
13.	Comp App (AT) (CH) (Ins) No. 46/2026 For Stay IA No. 112 & 113/2026 To dispense with IA No. 114/2026 For Urgent Listing IA No. 115/2026 (With Defects)	GS Megha Constructions Pvt Ltd Vs Omkara Assets Reconstruction Pvt Ltd & Anr.	Mr. J Abhishak	

14.	Comp App (AT) (CH) (Ins) No. 49/2026 (With Defects)	Badri Prasad & 4 Ors. Vs Alok Kumar Agarwal Erst RP, Furnace Fabrica (India) Limited & Anr.	Mr. Pawan Jhabakh	
15.	Comp App (AT) (CH) (Ins) No. 50/2026 For Stay IA No. 123/2026 For Urgent Listing IA No. 124/2026 To dispense with IA No. 125/2026 For Condone Delay IA No. 126/2026 (With Defects)	The Central Board of Trustees Represented by Regional Provident Fund Commissioner Vs Alok Kumar Agarwal & Anr.	Mr. R Vishnu	
16.	Comp App (AT) (CH) (Ins) No. 51/2026 For Exemption IA No. 130/2026 (With Defects)	M P Sakthivel & 5 Ors. Vs Mahalingam Suresh Kumar & Anr.	Mr. AS Sathish Kumar, PCS	
17.	Comp App (AT) (CH) (Ins) No. 55/2026 For Stay IA No. 138/2026 For Exemption IA No. 139 & 140/2026 (With Defects)	KG Ajayachandran Nair Suspended Director of Alka Ventures Pvt Ltd Vs Jacob PP & 30 Ors.	Ms. Ramya Subramaniam	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 423/2024 For Stay IA No. 1151/2024 To Vacate Stay IA No. 1032/2025	S Parvathi Suspended Director of the Corporate Debtor Mast Innovative Products Pvt Ltd Vs Valdel Projects Pvt Ltd & Anr.	Mr. Sandeep Kumar Ambalavanan	Ms. Shubharanjani Ananth- R1
19.	IA No. 345/2023 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
20.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
21.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R1

22.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Ltd. & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R10
23.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. & 4 Ors. WITH	Mr. PK Panneer Selvam	Mr. A Karthikeyan
24.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No.1123/2023 For Direction IA No.1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr.A Karthikeyan R1, R3- R5 Mr. BSV Prakash Kumar R2
25.	Comp App (AT) (CH) (Ins) No. 434/2025	National Asset Reconstruction Company Ltd Vs SEW LSY Highways Ltd WITH	Mr. VV Sivakumar	Ms. Kopal Sharraf
26.	Comp App (AT) (CH) (Ins) No. 472/2025 For Exemption IA No. 1341/2025 For Additional Docs IA No. 1592/2025	SEW LSY Highways Ltd Vs National Asset Reconstruction Company Limited	Ms. Kopal Sharraf	Mr. VV Sivakumar
27.	Comp App (AT) (CH) (Ins) No. 313/2024 For Stay IA No. 833/2024	The Sales Tax Officer, SGST Dept. Vs Jasin Jose & 2 Ors.	Mr. EK Kumaresan	Mr. Akhil Suresh- R1
28.	Comp App (AT) (CH) No. 57/2024 For Stay IA No. 826/2024 To Adv. Hg. IA No. 579/2025	Indira Devi Vs NRI Power & Infra Corporation Pvt Ltd & 8 Ors WITH	Mr. Rohan Aloor	Mr. Y Suryanarayana R2
29.	Comp App (AT) (CH) No. 63/2024 For Stay IA No. 884/2024 For Exemption IA No. 885/2024	Kodidala Pedda Venkata Subbaiah Vs Koneru Gandhi & 7 Ors	Mr. TK Bhaskar	Mr. Y Suryanarayana R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025 For Direction (With Defects) IA No. 1538/2025 To Vacate Stay IA No. 1682/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R2 Mr. B Dhanaraj- R7

31.	IA No. 1827/2025 (For Direction) in Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024	Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1
32.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors.	Mr. CV Shailandhran	Mr. MV Swaroop R2- R4
33.	IA No. 128/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 226/2025 For Stay IA No. 638/2025 To Adv. Hg. IA No. 1778/2025 For Direction IA No. 129/2026	Sri Vemuri Chenchiah Suspended Director of SLS Power Corporation Ltd. Vs Indian Renewable Energy Development Agency Ltd. & Anr.	Mr. N Kumaraswamy	Mr. Nakul Sachdeva
34.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1 R3 Ms. Anuradha Bisani R2
35.	IA No. 151/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117, 1118/ 2024 & 56, 110, 111 & 513/2025	KRS Erectors Pvt. Ltd & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
36.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
37.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt Ltd & Anr.	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani R2
38.	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjun Kumar Rathi, Liquidator for Ind Barath Power Ltd. WITH	Mr. Bhagavath Krishnan	

39.	IA No. 150/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjun Kumar Rathi, RP (Now Liquidator) Ind-Barath Power (Madras) Ltd & 13 Ors WITH	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju R9 Mr. Shashank Agarwal R12 Mr. Narendar Naik R13
40.	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No. 192/2023	Ashish Arjun Kumar Rathi, Liquidator of Ind-Barath Power (Madras) Ltd Vs Kanumuru Raju Raghu Rama Krishna & 12 Ors.	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju R8 Mr. Anant Merathia R12

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Kodali Vijaya Rani Vs Cemantic Infra-Tech Ltd & 8 Ors	Mr. K Rajendran	Mr. Mr. Naveen Kumar Murthi-R1 Mr. Y Suryanarayana R3, R6-R8
42.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024	J Khaja Mohideen & 2 Ors Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt Ltd	Mr. Akhil Akbar Ali	Mr. F Raymond Albyness
43.	Comp App (AT) (CH) No. 56/2024 For Stay IA No. 825/2024	Mekalai Rajkumar Vs Chain-Sys (India) Pvt Ltd & 8 Ors.	Mr. CV Vijayakumar	Mr. EK Kumaresan R2 R9
44.	Comp App (AT) (CH) No. 72/2024 For Stay IA No. 1095 & 1096/2024	Pavan Kumar Kachibhatla & Anr. Vs Skilworth Technologies Pvt Ltd & 6 Ors	Mr. Pavan Kumar Kachibhatla	Mr. Arvind AS R1 R3 R4 Mr. Vinod Kumar R7
45.	Comp App (AT) (CH) No. 85/2024 For Direction IA No. 1267/2024 For Stay IA No. 1268/2024	Gramox Paper & Boards Pvt Ltd Vs CSON Paper Mills Pvt Ltd	Mr. CK Karunakaran	Mr. Isaac Thomas
46.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024 For Exemption IA No. 1298/2024 To Adv. Hg. IA No. 584/2025	Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3 R4

47.	Comp App (AT) (CH) (Ins) No. 27/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt Ltd & Anr WITH	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh R1 R2
48.	Comp App (AT) (CH) (Ins) No. 28/2025	VRSA Consultancy LLP Vs Chokkalingam Pillai Ex- Director of Nag Yang Shoes Pvt. Ltd. & Anr	Ms. Sushma Gupta	Mr. G Kalyan Jhabakh R1 R2
49.	Comp App (AT) (CH) No. 48/2025 For Stay IA No. 572/2025	Hyderabad Pollution Controls Ltd & 7 Ors Vs S. Radhakrishnan & Anr.	Mr. K Rajendran	
50.	Comp App (AT) (CH) (Ins) No. 353/2024	Government of Tamil Nadu, Commercial Tax and Registration Dept. Vs Ramesh Khandelwal & Anr	Mr. B Vijay Mr. G Dinesh Kumar	Mr. Sriram Venkatavaradan- R1 Mr. T Ravichandran R2
51.	Comp App (AT) (CH) No. 52/2025 For Stay IA No. 590/2025 For Exemption IA No. 591/2025	Dr. Sunny Davis Ayyala Vs Thrithva Healthcare Pvt Ltd & 8 Ors.	Mr. L Venkateshwar Rao	Mr. Y Suryanarayana For Caveator Mr. Manoj Kumar Koyalkar, PCS- R2
52.	Comp App (AT) (CH) No. 117/2025	Gracious Coffee Pvt Ltd Vs Registrar of Companies, Ernakulam WITH	Mr. Akhil Suresh	
53.	Comp App (AT) (CH) No. 118/2025	Emil Traders Pvt Ltd. Vs Registrar of Companies, Ernakulam	Mr. Akhil Suresh	
54.	Comp App (AT) (CH) (Ins) No. 108/2025	Transtar Handling & Warehousing Co. Vs Ennore Cargo Container Terminal Pvt Ltd	Mr. AS Vishwajith	Mr. Bijai Sundar
55.	Comp App (AT) (CH) (Ins) No. 465/2025 For Stay IA No. 1324/2025	Muthoot Fincorp Ltd Vs Orchid Valley Buyers Association Apartment & Anr	Mr. T Sai Krishnan	Mr. Bijoy P Pulipra R1
56.	Comp App (AT) (CH) (Ins) No. 493/2025	Ravindra Beleyur Erstwhile RP of Yashomathi Hospitals Pvt Ltd Vs Vishnu Daya & Co LLP, Chartered Accountants Erst Statutory Auditors of Yashomathi Hospitals Pvt Ltd	Mr. T Ravichandran	Mr. Saji P John

57.	Comp App (AT) (CH) (Ins) No. 565/2025	Vishnu Daya & Co LLP Chartered Accountants Erst Statutory Auditors of Yashomati Hospitals Vs Ravindra Beleyur Erst RP of Yashomati Hospitals Pvt Ltd	Mr. Saji P John	
58.	Comp App (AT) (CH) (Ins) No. 478/2025 (With defects)	Pennar Industries Ltd Vs Hi-Esteem Auto Komponents Pvt Ltd	Mr.R Ramasubramaniam Raja	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
59.	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt Ltd	Mr. M. Devaraj	Ms. S Yogalakshmi
60.	Comp App (AT) (CH) (Ins) No. 13/2022 For Exemption IA No. 28/2022	Yogesh Sethi Vs Aambis Food Products Pvt Ltd	Mr. Yogesh Kumar Jagia	Mr. AK Balaji
61.	Comp App (AT) (CH) (Ins) No. 266/2022	Sree Vanamali Agro Farm Pvt Ltd & 4 Ors Vs Viswaroopi Energy Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
62.	Comp App (AT) (CH) (Ins) No. 267/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
63.	Comp App (AT) (CH) (Ins) No. 294/2022	Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
64.	Comp App (AT) (CH) (Ins) No. 296/2022	Sree Vaibhavi Infrastructures Pvt Ltd & 3 Ors. Vs LEPL People Tech Pvt Ltd WITH	Mr. PBA Srinivasan	Mr. Y Suryanarayana
65.	Comp App (AT) (CH) (Ins) No. 297/2022	Sree Vaibhavi Infrastructures Pvt Ltd Vs Medipro Edu Management Pvt Ltd	Mr. PBA Srinivasan	Mr. Y Suryanarayana

66.	Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No. 120/2023	Nerella Hemanth Nagar Kumar, Suspended Director Vs Pattabi Enterprises WITH	Mr. TK Bhaskar	Mr. Anirudh Suresh-R1
67.	Comp App (AT) (CH) (Ins) No. 276/2024 For Stay IA No. 733/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors WITH	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
68.	Comp App (AT) (CH) (Ins) No. 277/2024 For Stay IA No. 734/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
69.	Comp App (AT) (CH) (Ins) No. 150/2023 For Stay IA No. 494/2023 For Exemption IA No. 495/2023	Damodaran R, Suspended Director of Real Value Promoters Pvt Ltd Vs P Manickam and Co & Anr.	Mr. Avinash Krishnan Ravi	Mr. Sam Jayaraj Houston- R1 Mr.AG Sathyanarayana R2
70.	Comp App (AT) (CH) (Ins) No. 243/2023	State Bank of India Vs N Sai Gayathri WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
71.	Comp App (AT) (CH) (Ins) No. 245/2023	State Bank of India Vs PV Bhaskara Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
72.	Comp App (AT) (CH) (Ins) No. 247/2023	State Bank of India Vs P Raja Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
73.	Comp App (AT) (CH) (Ins) No. 249/2023	State Bank of India Vs G Srinivasa Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
74.	Comp App (AT) (CH) (Ins) No. 250/2023	State Bank of India Vs PV Mohan Rao WITH	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan
75.	Comp App (AT) (CH) (Ins) No. 253/2023	State Bank of India Vs N. Amulya Krishna	Mr. PBA Srinivasan	Mr. Abhishek Jenasenan

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in